Regarding need to take comprehensive measures to address issues concerning human trafficking in Andhra Pradesh and other parts of country-Laid

SHRI LAVU SRIKRISHNA DEVARAYALU (NARASARAOPET): I would like to highlight the urgent need for strengthening Anti-Human Trafficking Units (AHTUs), particularly in Andhra Pradesh and the Palnadu district. There is a high incidence of human traffickingdomestic as well as international in AP, as per the NCRB records. Despite the ₹1.6 crore allocation in 2020-21 and 2021-22 for the AHTUs, recent studies have highlighted severe shortcomings in these units, including staff shortages, lack of resources, and jurisdictional challenges. This has significantly impacted their ability to combat trafficking effectively. A major concern is the lack of proper training on victim compensation, leaving many survivors unaware of the financial aid available for their rehabilitation. Without timely support, victims remain vulnerable to re-trafficking and exploitation. Additionally, there is no centralized online monitoring system to track trafficking cases, offenders, and rescue operations, despite this being outlined in the Ministry of Home Affairs?s AHTU scheme guidelines. I urge the Union Government to enhance training programs for AHTUs on victim compensation and establish a national anti-trafficking portal to improve case and inter-agency coordination. Strengthening AHTUs will ensure better tracking enforcement, victim protection, and justice for trafficking survivors, particularly in Palnadu and other vulnerable regions.